

के दूषित जल को साफ करने के लिए क्या कदम उठाये गये हैं ;

(ख) क्या यह सच है कि सकनी नदी के किनारे पर बसे लोग नदी के जल के दूषित होने के कारण तपेदिक, प्लेग, मलेरिया आदि रोगों के प्रायः शिकार हो रहे हैं ; और

(ग) इस सम्बन्ध में सरकार क्या कदम उठा रही है ?

उद्योग तथा इस्पात और खान मंत्रालयों में राज्य मंत्री (श्री चरणजीत चानना): (क) प्री-प्रोसेसिंग संयंत्र में उत्पादित सलाइस (अयस्क के चूरे के पंक) को एकत्र करने के लिए बैलाडिला लौह-अयस्क निक्षेप नं० 5 में एक पछोड़न बांध का निर्माण किया गया है। प्राकृतिक जल-निकास से केवल साफ पानी ही जाने दिया जाता है। यद्यपि सरकार ने बैलाडिला के लौह-अयस्क के निक्षेप नं०-14 के लिए इसी प्रकार के बांध के निर्माण की अनुमति वर्ष 1978 में दी थी तथापि भूमि-अर्जन सम्बन्धी समस्याओं के कारण इस बांध का निर्माण नहीं किया जा सका। इस बारे में मध्य प्रदेश की सरकार से मदद मांगी गई है। निक्षेप नं० 14 के एक भाग के रूप में निक्षेप नं० 11 सी का अभी विकास किया जाना है।

(ख) और (ग) सरकार के पास ऐसी कोई जानकारी नहीं है जिससे यह पता चलता हो कि सकनी नदी के किनारे पर बसे लोग जल के दूषित होने के कारण रोगों के प्रायः शिकार हो रहे हैं। फिर भी ग्रामवासियों के लिए पीने के लिए साफ पानी की व्यवस्था करने के लिए नेशनल सिनल डेवलपमेंट कारपोरेशन ने ग्रामों में प्राकृतिक जल-निकास के साथ-साथ नलकपों और चार पारम्परिक कुओं का निर्माण किया है।

कागज नियंत्रण आदेश में संशोधन

2096. श्री रामावतार शास्त्री : क्या उद्योग मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या सरकार ने कागज नियंत्रण आदेश में संशोधन करने का निर्णय किया है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ;

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

**Employment to displaced persons whose land has been acquired for Vizag Steel Plant**

2097. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have decided to provide employment to the displaced persons whose land has been acquired for the sake of Vizag Steel Plant; and

(b) if so, the number of displaced persons who have been provided jobs so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b). It is the policy of the Government of India to provide employment in the steel plants to one able-bodied person from each family, displaced on account of acquisition of land for construction of the steel plant. Accordingly, Vizag Steel Plant project authorities have been giving preference to displaced persons

in matters of employment. In order to facilitate their employment, they are being given relaxations with regard to age. In several cases, they are being trained in order to make them employable.

As on 1-7-1982, out of total 839 non-executive employees 350 displaced persons have been appointed. In addition 101 persons from the displaced families were under training. Besides, displaced persons have been provided employment by various contractors engaged for the project.

### Revision of steel prices

2098. SHRI SUNIL MAITRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the steel industry which is a major consumer of coal, is thinking in terms of another revision of its prices to recover the loss it will sustain because of the latest increase in the cost of the input; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b) Prices of steel produced by integrated steel plants are fixed by the main producers themselves. It is understood that they are not contemplating an increase in prices in the immediate future.

### Central assistance to Electronics City near Bangalore

2099 SHRI S. B. SIDNAL: Will the PRIME MINISTER be pleased to state:

(a) the financial and other assistance provided by the Centre for the 'Electronics City' near Bangalore;

(b) the names of public sector undertakings allotted land in this industrial estate

(c) the details in regard to infrastructure existing in the pioneer complex; and

(d) the employment to be generated in the Electronics City?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No financial assistance has been provided by the Central Government. The 'Electronics City' near Bangalore is a project under the State Government.

(b) Indian Telephone Industries (ITI) has been allotted land in this City.

(c) As far as infrastructure is concerned, roads have been laid, work for water supply and sewerage is under progress. Power supply lines already exist.

(d) The project, when implemented, is expected to generate employment for around 10,000 persons.

### Plan for modernisation of Cement Industry

2101. SHRI A. NEELALOHITHASAN NADAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are having any plan for the modernisation of cement industry; and

(b) if so, details of the plan and the action taken thereon?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). Modernisation of cement industry involves conversion of wet process plants into dry process plants, introduction of pre-calcinator technology and use of advance and sophisticated technology to minimise cost of production and effect savings on energy consumption. Soft loan assistance from the Industrial Development Bank of India is available for modernisation of cement industry. In addition, with the introduction of partial de-control of cement, it is expected that adequate